

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 5 of 2013 & IA-17 of 2013 and
Appeal No. 58 of 2013 & IA-89 of 2013

Dated : 31st May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 5 of 2013 & I.A. No. 17 of 2013

Andhra Pradesh Ferro Alloys Producers
Association Ltd. & Ors.

.... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory
Commission & Ors.

.... Respondent(s)

Appeal No. 58 of 2013 & I.A. No. 89 of 2013

M/s. Amman-Try Sponge & Power Pvt. Ltd.

....Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory
Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Anantha Narayana M.G
Mr. Shridhar Prabhu

Counsel for Respondent (s):

Mr. K.V. Mohan for R-1

ORDER

The Learned Counsel for the Respondent – ‘Commission’ is filing Affidavit as directed by us today in the Registry, a copy of which has been served to all the parties.

We have already heard the arguments. Written submissions have been filed by the Learned Counsel for all the parties after serving copy on the other side.

Judgment is reserved.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

sm/mk